Post Offer Public Announcement To The Equity Shareholders Of

Star Leasing Limited

Registered Office: 6-3-659, Kapadia lane, Somajiguda, Hyderabad – 500 082. Tel. No. 040 3062 7878; Fax No. 040 2339 6674

The details subsequent to the completion of the Open Offer made vide Public Announcement ('P.A.') dated Friday, January 16, 2009 pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, ("SEBI (SAST) Regulations"), issued by Intensive Fiscal Services Private Limited as Manager to the Open Offer on behalf of 3A Capital Services Limited & Mr. Rajan M. Shah ('Acquirers') to acquire 48,000 equity shares of Face Value of Rs.10/- each (representing 20% of paid-up equity share capital) of Star leasing Ltd at a price of Rs. 10.00 per fully paid-up equity share payable in cash are as under :

1. Name of the Target Company : Star Leasing Limited
2. Name of Acquirer(s) : 3A Capital Services Limited & Mr. Rajan M. Shah
3. Name of Manager to the offer : Intensive Fiscal Services Pvt. Ltd.
4. Name of the Registrar to the offer, if any : Sharex Dynamic (India) Pvt. Ltd.
5. Date of opening of the offer : Monday, March 09, 2009
6. Date of closure of the offer : Saturday, March 28, 2009
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
1	Offer price	Rs. 10/-	Rs. 10/-
2	Share holding of Acquirers (No & % of the voting capital) before P.A. & Share Purchase Agreement	NIL	NIL
3	Shares acquired/ to be acquired under Share Purchase Agreement (No & % of voting capital)	1,76,701 (73.63%)	1,76,701 (73.63%)
4	Shares acquired in the open offer (No & % of voting capital)	48,000 (20%)	2,350 (0.98%)
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 4,80,000/-	Rs. 23,500/-
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No & % of voting capital)	Nil	Nil
7	Post offer share holding of acquirer (No & % of voting capital) (2+3+4+6)	2,24,701 (93.63%)	1,79,051 (74.60%)
8	Pre & Post offer share holding of Public (No & % of voting capital)	**Pre offer** 63,299 (26.37%) **Post offer** 15,299 (6.37%)	**Pre offer** 63,299 (26.37%) **Post offer** 60,949 (25.39%)
9	Status of the escrow account, whether released or not	Amount of Rs. 24, 000 was transferred to special account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the escrow refunded to the Acquirers.	
10	Payment of interest, if any, to the shareholders along with the details thereof	Nil	
11	Status of investor complaints received, if any	Nil	

This Public Announcement would also be available on the SEBI website at http://www.sebi.gov.in

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and are jointly & severally responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

Issued on behalf of Acquirers by Manager to the Offer

Intensive

Intensive Fiscal Services Private Limited
Contact Person:- Brijesh Parekh / Rishabh Jain
131, C-wing, Mittal Tower, 13th floor,
Nariman Point, Mumbai - 400021
Tel. Nos.: 022 - 22870443/44, Fax No.: 022 - 22870446
E-mail:- rishabh@intensivefiscal.com
SEBI Regn :MB/ INM000011112

Place: Mumbai

Date: April 13, 2009